

[Shri F. H. Mohsin]
versions) (President's Act No. 21 of 1976) published in Gazette of India dated the 7th May, 1976, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10890/76].

NOTIFICATIONS UNDER TAMIL NADU MOTOR VEHICLES TAXATION ACT READ WITH PRESIDENT'S PROCLAMATION.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 25 of the Tamil Nadu Motor Vehicles Taxation Act, 1974 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

- (i) G.O. Ms. No. 1356 published in Tamil Nadu Government Gazette dated the 13th August, 1975.
- (ii) G.O. Ms. No. 1375 published in Tamil Nadu Government Gazette dated the 20th August 1975.
- (iii) G.O. Ms. No. 1378 published in Tamil Nadu Government Gazette dated the 20th August, 1975.
- (iv) G.O.R. No. 2686 published in Tamil Nadu Government Gazette dated the 3rd September, 1975.
- (v) G.O.R. No. 2782 published in Tamil Nadu Government Gazette dated the 17th September, 1975.
- (vi) G.O. Ms. No. 1890 published in Tamil Nadu Government Gazette dated the 12th November, 1975.
- (vii) G.O. Ms. No. 1904 published in Tamil Nadu Government

Gazette dated the 12th November, 1975.

- (viii) G.O. Ms. No. 1988 published in Tamil Nadu Government Gazette dated the 3rd December, 1975.
- (ix) G.O. Ms. No. 2137 published in Tamil Nadu Government Gazette dated the 17th December, 1975, making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.
- (x) G. O. Ms. No. 7 published in Tamil Nadu Government Gazette dated the 21st January, 1976.
- (xi) G.O. Ms. No. 335 published in Tamil Nadu Government Gazette dated the 3rd March, 1976 making certain amendments to the Tamil Nadu Motor Vehicles Taxation Rules, 1974.

[Placed in Library. See No. LT-10891/76].

11.03 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Sixty-third to Sixty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

11.04 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission,